

**OFFICE OF DISTRICT & SESSIONS JUDGE  
NORTH SIKKIM AT MANGAN.**

Office Order No. 52 /D&SJ(N)

Dated : 30 / 11 /2019

**NOTIFICATION**

As per Rule 136 of "Sikkim Financial Rules, 1979", the Physical Verification Committee of this Court comprising of the following members has been constituted.

Details of the same are as under:

- |    |   |        |
|----|---|--------|
| 1. | Mr. Kapil Rai<br>(System Officer, North Sikkim)       | Member |
| 2. | Ms. Chumseyla Bhutia<br>(Record Keeper, North Sikkim) | Member |
| 3. | Ms. Nitisha Cintury<br>(Jr. Librarian)                | Member |

The above committee shall ensure the physical verification of stores of this Court duly complying the above rules.

By Order,

-Sd/-

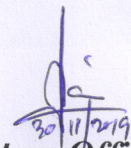
(System Administrator)  
District & Sessions Court  
North Sikkim at Mangan

Memo No. 258 / D&SJ(N)

Dated : 30 / 11 /2019

**Copy to :**

1. Ld. District & Sessions Judge, North Sikkim
2. Ld. Chief Judicial Magistrate, North Sikkim(I.C)
3. Ld. Civil Judge cum Judicial Magistrate, Mangan, North Sikkim
4. Incharge of Establishment Section.
5. Incharge of General Section.
6. Incharge of Accounts Section.
7. Computer Cell (For upload in Website)

  
(System Officer)  
District & Sessions Court,  
North Sikkim at Mangan